

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

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Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 10-7-87

CONTEMPT OF COURT APPLICATION NO. 16/87  
IN APPLICATION NO. 326/86(T)

Applicant

Shri R.P. Jivaraj & 10 Ors

To

1. Shri R.P. Jivaraj  
C.T.T.I. (Retd)  
Southern Railway  
Railway Colony  
Gekul, Bangalore

2. Shri G.K. Srinivasa Rao  
C.T.T.I.  
Southern Railway  
Hindupur (Andhra Pradesh)

3. Shri N. Karivaradan  
C.T.T.I.  
Southern Railway  
Bangalore City Railway Station

4. Shri R. Krishnan  
C.T.T.I.  
Southern Railway  
No. 61, Adaignanamudali Street  
Mandavalli, Madras - 28

5. Shri M. Gopalan  
C.T.T.I.  
Southern Railway  
Madras Central  
Madras

Respondents

v/s The Chairman, Railway Board & 2 Ors

6. Shri F. Edward  
C.T.T.I. (Retd)  
No. 5, Anjaneyar Keil Street  
Guindy  
Madras

7. Shri F.J. Dorairaj  
C.T.T.I. (Retd)  
Southern Railway  
C/o Sr. D.P.O./N.G.O. Annex  
Park Town  
Madras - 3

8. Shri N. Muthuswamy  
C.T.T.I. Flying Squad  
C/o C.C.S. Southern Railway  
Park Town  
Madras - 3

9. Shri T.S. Govindan  
C.T.T.I. (Retd)  
Southern Railway  
C/o Sr. D.P.O. NGO Annex  
Park Town  
Madras - 3

10. Shri N. Sundararajan  
C.T.T.I.  
Madras Egmore Railway Station  
Madras

11. Shri G. Dasharatharaman  
C.T.T.I. Flying Squad  
C/o C.C.S. Southern Railway  
Park Town  
Madras - 3

12. Shri K. Narasimhamurthy  
Advocate  
Queen's Corner  
3, Queen's Road  
Bangalore - 560 001

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Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal  
in the above said application on 7-7-87

*Hase*  
SECTION OFFICER  
(JUDICIAL)

Encl : As above

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE

ORDER SHEET

Contempt Application No 16 of 1987

Applicant

R. P. Jivaraj & ors

Advocate for Applicant

14. Narasimhamurthy

Respondent

The chairman, Railway Board  
E 2/ ors

Advocate for Respondent

Date

Office Notes

Orders of Tribunal



-True Copy-

*Hall*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

KSPVC/LHARM

Co. delv  
Shri K. Narasimhamurthy, learned  
counsel for the petitioners has in our  
opinion, very rightly prays for permission  
to withdraw this application with liberty  
reserved to challenge the non-promotions  
of his clients and promotions of others  
in separate applications. Permission  
sought for is granted. This Contempt  
of Court Application is dropped as with-  
drawn by the applicants.

bsv

*Mr. Justice*  
VICE CHAIRMAN

*AK*  
MEMBER (A)

7-7-87

-True Copy-